

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 171 of 2012**

**Dated : 24<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Tata Power Delhi Distribution Co. Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee  
Ms. Kanika Chugh  
Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Daleep Kumar Dhayani  
Mr. Suraj Singh

**ORDER**

Heard Mr. Pradeep Misra, learned counsel for the respondent for some time.

Post the matter for further submissions on **6<sup>th</sup> August, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

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**(Rakesh Nath)  
Technical Member**